

2

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

OA No. 1206/2002

New Delhi, this the 10th day of May, 2002.

HON'BLE MR.KULDIP SINGH, MEMBER(JUDL)  
HON'BLE MR.S.A.T.RIZVI, MEMBER(A)

Shri Nath Singh,  
S/o Shri Rama Avtar Singh,  
R/o Qtr.No.16, Delhi Admn. Flats,  
Gulabi Bagh, Delhi.  
(By Advocate: Shri S.K.Sinha)

Versus

1. Chief Secretary,  
Govt. of N.C.T. of Delhi,  
Indraprastha Sachivalaya,  
New Delhi.
2. The Secretary (Irrigation)  
Govt. of N.C.T. of Delhi  
5/9 Under Hill Road,  
Delhi-110054.
3. The Chief Engineer,  
Irrigation and Flood Department,  
Govt. of N.C.T. of Delhi  
4th Floor, ISBT,  
Kashmere Gate,  
Delhi-110054. .... Respondents.

O R D E R (ORAL)

By Hon'ble Mr.Kuldip Singh, Member(Judl)

Applicant has filed this OA seeking relief to grant promotion to the post of Staff Car Driver in the Grade-II w.e.f. 20th June, 1992 in terms of the Scheme dated 30th November, 1993. He also made a representation with the Department, but no response has ~~so far~~ <sup>been</sup> been given by the Department. It is also stated that the applicant is working in Irrigation and Flood Department, Government of N.C.T. of Delhi and after completion of 9 years of service in the ordinary grade of Staff Car Driver was <sup>be</sup> ~~be~~ promoted to the post of Staff Car Driver Gr.II with effect from the date he completed 9 years of service.

hur

3

(2)

2. However, we find that representation of the applicant is still pending with the department. In the circumstances, we find this OA can be disposed of at the admission stage itself even without issuing notices with a direction to the respondents to decide the same by passing a detailed, reasoned and speaking order thereon within a period of two months by from the date of receipt of a copy of this order. If any grievance still survives thereafter, the applicant is at liberty to approach the Tribunal again in accordance with law. No costs.



(S.A.T. Rizvi)  
Member (A)



(Kuldip Singh)  
Member (J)

/kd/